

been sent at the request of Pakistan and other C. E. N. T. O. and S. E. A. T. O. powers; and

(d) if not, the reasons given by the U. S. A. for sending such a large number of warships ?

VIDESH MANTRI (SHRI SWARAN SINGH) : (a) Yes, Sir. Government has seen the report.

(b) Government's view that the Indian Ocean area should remain a zone of peace and free from great power domination and great power rivalries is well known.

(c) and (d). Government has no information on this.

Development of Urbanised Villages of Delhi

*21. **SHRI DALIP SINGH :** Will the **NIRMAN AUR AWAS MANTRI** be pleased to state :

(a) the steps Government propose to take for the development of urbanised villages of the Union Territory of Delhi;

(b) whether the work has been taken in hand;

(c) the last target date for completion of the development work in these urbanised villages;

(d) whether there is any proposal under consideration of Government to provide plots to all inhabitants of these villages where the land has already been acquired and where there is no space for extension of 'Lal Dora' to meet the requirement of the day by day increasing population; and

(e) if not, the reasons therefor ?

NIRMAN AUR AWAS TATHA SWASTHYA AUR PARIVAR NIYOJAN MANTRI (SHRI UMA SHANKAR DIKSHIT) : (a) The 111 villages covered by the urbanisable limits under the Master plan for Delhi are proposed to be redeveloped gradually. In the meantime, basic amenities are being

provided to the extent possible within the available funds.

(b) The work of providing basic amenities, such as drinking water supply, public latrine blocks etc., is in progress.

(c) No target date has been prescribed.

(d) and (e). The needs of the villagers for additional land are proposed to be taken into account in the redevelopment plans being drawn for these urban villages.

पाकिस्तानी सेना द्वारा अपहृत भारतीय पत्रकार

*22. **श्री ईश्वर चौधरी :**
श्री धार० बी० बड़े :

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली प्रेम एसोसियेशन ने माँग की है कि पाकिस्तानी सेना द्वारा त्रिपुरा से दो पत्रकारों श्री सुरजीत घोषाल तथा श्री दीपक का अपहरण करके उन्हें कोमिल्ला ले जाये जाने के संबंध में उचित कार्यवाही की जाये;

(ख) यदि हाँ, तो इस संबंध में सरकार द्वारा क्या कार्यवाही की जा रही है; और

(ग) उक्त पत्रकारों के परिवारों को क्षति-पूर्ति देने के लिए सरकार ने क्या निर्णय किया है ?

विदेश मंत्रालय में उपमंत्री (श्री सुरेशपाल सिंह) : (क) जी, हाँ। भारत सरकार ने पाकिस्तान सरकार को एक विरोध-पत्र भेजा है जिसमें दोनों संवाददाताओं को तुरन्त छोड़ने और सुरक्षित भारत लौटाने की माँग की गई है।

(ख) और (ग). हमारे विरोध-पत्र का

पाकिस्तान सरकार से अब तक कोई उत्तर प्राप्त नहीं हुआ है। सरकार दोनों पत्रकारों के बारे में सूचना प्राप्त करने के वास्ते लगातार प्रयत्नशील है और फिलहाल उनके परिवारों को मुआबजा देने का प्रश्न नहीं उठता।

Indian Doctors in United Kingdom

*23. DR. SARADISH ROY : Will the SWASTHYA AUR PARIVAR NIYOJAN MANTRI be pleased to state :

(a) the exact number of Indian Doctors with Indian passports working in the United Kingdom;

(b) whether Government are concerned about the continuing brain-drain of Indian doctors abroad; and

(c) if so, the steps taken to curb this ?

NIRMAN AUR AWAS TATHA SWASTHYA AUR PARIVAR NIYOJAN MANTRI (SHRI UMA SHANKAR DIKSHIT) : (a) According to the information available with the Government of India, there were in March, 1970, about 4,000 Indian doctors working in United Kingdom. The exact number of Indian doctors at present in U. K. holding Indian passports is, however, not known.

(b) Yes.

(c) A statement is laid on the Table of the Sabha.

Statement

The following steps have been taken to prevent the exodus of Scientists and technologists including doctors and utilise their services within the country :—

(i) Creation of a scientists Pool to provide for temporary placement of well qualified Indian scientists and technologists returning from abroad.

(ii) Creation of supernumerary posts in approved scientific institutions to which temporary appointments can be made quickly

from among the scientists working and studying abroad.

(iii) The Union Public Service Commission and most of the State Public Service Commissions have agreed to treat Indian Scientists and Technologists whose particulars appear in the National Register as 'Personal Contact' candidates for all posts advertised by them. The U. P. S. C. have also made arrangements for interviewing Indian Scientists and Technologists abroad for posts in India.

(iv) Maintenance of a Special Section of the National Register of Scientific Technical Personnel for enrolment of Indian Scientists and Technologists abroad, and for the circulation of their names to all Ministries, Departments of the Government of India, State Governments, Union and State Public Service Commissions, Universities, Public Sector Industries and large private sector establishments. The names of such Personnel are published in the monthly Technical Manpower Bulletin (CSIR) which is distributed free to about 3,000 organisations all over India.

(v) Provision for payment of travel grant to scientists. Who on their selection for appointment in research institutions in India, under take to serve those institutions for minimum period of three years.

(vi) Stoppage of holding (E. C. F. M. C. (Educational Council for Foreign Medical Graduates) Examination in India.

(vii) Increasing the emoluments of medical officers in the Central Health Service, in Central Institutions and in the State cadres.

(viii) Granting special concessions and financial incentives to doctors working in the rural areas.

(iv) Enhancing the age of retirement of doctors and specialists and/or re-employing them after retirement.

Ayurvedic Research Institute in Kerala

*24. SHRI A. K. GOPALAN : Will the